

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. No. 44958/2019 in Civil Appeal No. 6649/2013

SARLA KUMARI (D) THR. LR.

Appellant

VERSUS

BOARD OF REVENUE & ORS.

Respondents

(FOR EARLY HEARING)

Date : 26-04-2019 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE SANJIV KHANNA

For Appellant

Mr. S.R. Singh, Sr. Adv.
Mr. Krishna Kumar Yadav, Adv.
Ms. Sunita Pandit, Adv.
Mr. Ankur Yadav, AOR

For Respondents

Mr. Andleeb Naqvi, Adv.
Ms. Sakshi Kakkar, Adv.
Mr. Tanmaya Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

This is an application for early hearing of the
appeal.

List the appeal in the month of September, 2019
before the appropriate Bench.

The application is accordingly disposed of.

(Deepak Guglani)
Court Master

(Anand Prakash)
Court Master

